

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 24.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari	S.B.Civil Writ Pet.No.5270/2015,Jaspal Kaur V/s Amrit Pal Singh	Mr.Trilok Joshi & Rajendra Choudhary	Mr.Rajesh Matoria & J.K.Chanda

CAUSE – LIST 25.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari	S.B.Civil First Appeal.No.403/2012, Sri lal V/s Ashok & Ors.	Mr. Ravi Bhansali & Dhanesh Sarsawat	Dr.Sachin Acharya

CAUSE – LIST 27.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya	S.B.Civil Writ Pet.No.2190/2015, Balgendra Singh V/s State & Ors.	Mr.D.S.Thind	Mr.B.S. Shandhu & RDS Karliya
02.	Dr.Pramila Acharya	S.B.Civil Misc.Transfer Application No.49/2015,Smt.Priya @ Neelu V/s Naresh Kankda	Mr.Vishal Sharma	Mr.Raju Singh Chouhan
03.	Shri Rishi Vaishanva	S.B.Civil Misc.Tr.Pet.No.112/2014, Smt.Sunita V/s Satyanaran Solnki	Mr.N.K.Vyas
03.	Shri Harish Purohit	D.B.C.M.A. No.1945/2014, Smt. Priya Bhati V/s Mahendra Kumar	Dr.Nupur Bhati	Mr.Manish Sisodia

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR